

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

7. C.P.(IB)-1060(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2021**

NAME OF THE PARTIES: Kishor Kamlakar Lonkar
V/S
Hindustan Antibiotics Limited
SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Senior Adv. Mr. D. Ray Choudhuri i/b Adv. D. G. Dhanure with Adv. Swapil
Dhage for Respondnet

Mr. Kunal Katariya a/w Sourabhi Waknis and Ashmita Goradia i/b Aagam
Doshi for the Petitioner are present through virtual hearing.

Registry is directed to issue notice to Ms. Neeraja Saraf, Managing Director
of the Corporate Debtor to appear before this bench through virtual hearing
on the next date of hearing to explain this bench regarding the non-payment
of the dues of the Operational Creditor. List this matter on 09.08.2021.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)